

SHRI C.M. IBRAHIM: Sir, I agree with the hon. Member that there is a shortage of aircraft. It is because during the last five years, they are meeting, discussing and putting up the file for the purchase of new aircraft but a decision could not be taken. Last time, the decision in this regard was postponed due to elections. But now I have told them specifically that we have to increase the fleet.

12.00 hrs.

MR. DEPUTY-SPEAKER: Shri Beni Prasad Varmaji, let the hon. Minister reply.

SHRI C.M. IBRAHIM: Number one is we have to increase the flights. Number two is the destinations. Now I have instructed my Department. we are starting four new destinations towards Chicago *via* Toronto and also for Hong Kong region, as the hon. Member has mentioned, *via* Calcutta. We are having an ambitious plan to have international airports even in North East and in Srinagar. We want to show the world what facilities are available there.

The hon. Member has given a suggestion on the cancellation of regular flights and bookings at present. The moment I will get the new fleet, I will request the hon. Prime Minister and the President to have a separate aircraft out of the fleet.

WRITTEN ANSWERS TO QUESTIONS

[English]

New Airports

* 385. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI SANDIPAN THORAT:

Will the Minister of CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 284 on July 11, 1996 and state:

(a) the allocation made during the current year for each of the new airports proposed to be set up;

(b) the status of the construction work, acquisition of land etc. in respect of each of the above airports;

(c) the time by which the new airports are likely to be made operational; and

(d) the details of new airports proposed to be set up during 1997-98, and the funds earmarked therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) to (c). A detailed statement indicating the allocation made, status of construction work, time by which the new airports are likely to be made operational is attached.

(d) The plan for 1997-98 is yet to be formulated.

STATEMENT

Sl. No.	Name of the New Airport & State	Est. Cost (Rs. in Crores)	Budget Allocation 1996-97	Status of Const. Work & Land Acquisition	Time by which Aerodrom becomes operational
1	2	3	4	5	6
(1)	Devanhalli (Bangalore) Karnataka	770.00 (Ph-I)	Under State Govt. plan through public/private participation.	(a) Feasibility report submitted by M/s. Tata Industries and the Consortium. The report is under study of State Govt. (b) Land acquisition under process by Govt. of Karnataka.	5 years after the award of the work
(2)	Mangalore Karnataka			Central Govt. has accorded approval to the State Govt. of Karnataka for the construction of a new airport near Mangalore by an NRI on Build-Own-Operate basis.	

1	2	3	4	5	6
(3)	Nedumbassary Near Cochin Kerala	288.00	Under State Govt. plan through public/private participation.	(a) The work on construction of runway, apron, taxi- track and boundary wall is in progress. (b) The work on the construc- tion of Terminal Building is likely to start shortly.	By 2000
(4)	Androth Union Territory of Lakshadweep	65.00	1.00	(a) Estimates are under preparation. (b) Environmental clearance for the project is awaited from the Ministry of Envi- ronment & Forests, New Delhi. (c) Requisition for acquiring land measuring 100 acres has been put up to Union Territory Govt.	3 years after the award of the work.
(5)	Tura Meghalaya	12.21	7.00 under State Govt. Plan.	(a) Construction work for runway commenced in December, 1995. (b) Award of work for Terminal Building is held up for want of revised sanction of Rs. 12.21 crores from State gov't. of Meghalaya.	Dec. 1998
(6)	Lengpui Mizoram	92.00	10.00 under State Govt. Plan.	(a) Development of site for con- struction of an airport commenced on 7.6.1996. (b) Tenders for construction of Terminal Building Complex have been called for by State PWD.	Dec. 1999
(7)	Itanagar Arunachal Pradesh	-	-	(a) Existing Helipad site near Naharlagan, 14 Kms from Itanagar on NH-52A was considered suitable for construction of an airport for 20 seater aircraft operation. (b) State Govt. has been advised to acquire land. (c) Land is yet to be acquired by the State Govt. (d) Clearance from Ministry of Defence & Ministry of En- vironment & Forests are yet to be obtained by State Govt. for construction of an airport.	

1	2	3	4	5	6
(8)	Shirdi Maharashtra	-	Under State Govt. plan through private partici- pation.	(a) A site near Asta Gaon, Village Taluka Koper Gaon, Distt. Ahmednagar has been identified for construction of an airport for 50 seater aircraft operation. (b) Land is yet to be acquired by the State Govt. (c) Clearance from Ministry of Defence & Ministry of En- vironment & Forests is to be obtained by State Govt.	
(9)	Sindhudurg Maharashtra	-	0.50 under State Govt. Plan.	(a) Feasibility study carried out by AAI for construction of a new airport of international standards at Mhapan in Sindhudurg Distt. (b) State Govt. has been advised to take up project with private financing on the lines adopted by State Govt. of Karnataka and Kerala for development of air- ports near Bangalore and Cochin on B.O.O./B.O.T. basis.	
(10)	Kargil J&K	18.19	6.00	(a) Work for the construction of runway of dimensions 6000'x150' is in progress. (b) Work for construction of Terminal Building for 100 passengers and Control tower has been assigned to State PWD. (c) Drawings have been approved by AAI. Tenders are being invited.	Oct. 1998
(11)	Kishtwar J&K	15.00	0.50	State Govt. has been requested to - acquire additional land for runway extension.	
(12)	Ajmer Rajasthan	40.00	1.00	(a) Site near Sardana Village has been identified for construction of an airport for 50 seater aircraft. (b) State Govt. has been requested to acquire 460 acres of land in desired orientation.	2½ years after award of work.
(13)	Hassan Karnataka	50.00	0.25	(a) State Govt. has been requested to acquire additional 145 acres of land for building an airport to cater for operation of 50 seater aircraft.	2 years after award of work.